

ITEM NO.139

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(With prayer for interim relief)

Date: 19/04/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice to the Respondents by Registered

Post AD.

List the matter on 07.07.2010.

(Ashok Menon)
Registrar

PS